

NATIONAL COMPANY LAW TRIBUNAL

SPECIAL BENCH

(IB)-1781(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2019.**

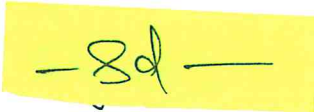
**NAME OF THE COMPANY: Indu Kumar & Ors. V/s. M/s. Saha Infratech Pvt.
Ltd.**

UNDER SECTION 7 OF IBC CODE, 2016

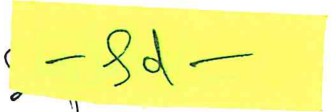
| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|---------------------|--------------------|--|------------------------------|-------------------------|
| Present: | | Mr. Sachin Jain, Advocate for the Petitioner | | |
| | | Mr. Rajesh P., Advocate for the Respondent | | |

ORDER

Pleadings are complete. List it for hearing on 22nd January, 2020.



**(L.N. Gupta)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**